

[Dr. Karni Singh]

Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th February, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th February, 1970."

*The motion was adopted.*

#### CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of Article 85)*

SHRI SRINIBAS MISRA (Cuttack) : I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India.

*The motion was adopted.*

SHRI SRINIBAS MISRA : I introduce the Bill.

#### CITIZENSHIP (AMENDMENT) BILL\*

*(Amendment of sections 9, 10 and substitution of new section 10 A)*

SHRI M. N. REDDY (Nizamabad) : I move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Citizenship Act, 1955."

*The motion was adopted.*

SHRI M. N. REDDY : I introduce the Bill.

#### CONSTITUTION (AMENDMENT) BILL\* *(Amendment of Eighth Schedule)*

SHRI M. MEGHACHANDRA (Inner Manipur) : I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution."

*The motion was adopted.*

SHRI M. MEGHACHANDRA : I introduce the Bill.

#### CIVIL AVIATION (LICENSING) BILL\*

SHRI S. C. SAMANTA (Tamluk) : I move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953.

MR. DEPUTY-SPEAKER ; The question is :

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

*The motion was adopted.*

SHRI S. C. SAMANTA : I introduce the Bill.

#### PARLIAMENT LIBRARY BILL\*

SHRI S. C. SAMANTA (Tamluk) : I move for leave to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament"

*The motion was adopted.*

\*Published in Gazette of India, Extraordinary, Part II, Section 2, Dated 27-2-70.